

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
CP(IB)/220(AHM)2021

Proceedings under Section 9 IBC

IN THE MATTER OF:

Uni Credit S.P.A

.....Applicant

V/s

Jinaam's Dress Ltd

.....Respondent

Order delivered on: 16/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Chaitanya Joshi, Adv.

For the Respondent : Mr. Pavan Godiawala, Adv.

ORDER

Learned Counsel for the respondent is directed to file financial statement of assets and liabilities from 2017 upto 31.03.2024 by way of affidavit within one-week.

List for filing financial statement on 13.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)